

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/16	-	Hearing	245	Vijay Kumar & P .Mehta Vs. SPM Export P. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Amr. S. Pawani**
9845128001
Petitioner

Vijay Kumar P
Mehta
Petitioner



2. **RAMESHCHANDRA Pawan**
9342106234
RESPONDENT

THE RESPONDENT



PCS for petitioner is present. Representative from Respondent Company is present. Petitioner is directed to file Legal heirs petition to implead the legal heirs of R-3 as per the memo furnished to the respondents and the representative of respondent admitted that they are the legal heirs of deceased R-3.

List it on 22.09.2017.


MEMBER (J)


MEMBER (T)